# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

#### Original Application No.180/00137/2018

Thursday, this the 14th day of June, 2018

#### **CORAM**:

## Hon'ble Mr. U. Sarathchandran, Judicial Member Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

1 Sreejith S.J.,

Aged 36 years, S/o. Sukumaran, Station Master, Southern Railway/ Tirunnavaya Railway Station/ Palakkad Division, Malappuram, Kerala State, PIN – 676 301, Permanent Address: "Sreejith", Vlangumuri, Neyyantinkara P.O., Trivandrum – 695 121.

2 Sooraj Kumar S.,

Aged 31 years, S/o. Saju Kumar, Station Master, Southern Railway/ Pattambi Railway Station/Palakkad Division, Permanent Address: "Sreelakam", Orumanagar 16A, Thattamala P.O., Kollam, Kerala State, Pin – 691 020.

3 Nanda Kumar S.S.,

Aged 31 years, S/o. Subramanian Chettiyar S., Station Master, Southern Railway/ Karakad Railway Station/ Palakkad Division, Permanent Address: "Kaithoorkonathu", Mele Puthen Veedu, Edacode, Nemom P.O., Trivandrum – 695 020.

4 Divya S.,

Aged 35 years, D/o. T.K. Sukesan, Station Master, Southern Railway/ Shoranur Junction Railway Station/ Palakkad Division, Permanent Address: "Divya Bhavan", Aymanam P.O., Kottayam – 686 015.

5 Neena Bhasheer,

Aged 40 years, W/o. Asharaf Ali, Station Master, Southern Railway/ Ferok Railway Station/ Palakkad Division, Permanent Address: Kurumpilil House, Mythri Lane, Mundakal East, Kollam – 691 001. 6 Renjini Raj R.,
Aged 26 years, W/o. Dileep V.,
Station Master, Southern Railway/
Mannanur Railway Station/ Palakkad Division,
Permanent Address: Upplazhikam, Perumon P.O.,
Perinad, Kollam – 691 601. ....

**Applicants** 

#### (By Advocate – Mr. T.C. Govindaswamy)

#### Versus

- Union of India,
   Represented by the General Manager,
   Southern Railway, Headquarters Office,
   Park Town P.O., Chennai 600 003.
- 2 The Chief Personnel Officer, Southern Railway, Headquarters Office, Park Town P.O., Chennai – 600 003.
- The Divisional Railway Manager, Southern Railway, Palakkad Division, Palakkad – 678 002.
- 4 The Sr. Divisional Personnel Officer, Southern Railway, Palakkad Division, Palakkad – 678 002.
- 5 The Sr. Divisional Personnel Officer, Southern Railway, Trivandrum Division, Thiruvananthapuram – 695 014.
- 6 The Sr. Divisional Operations Manager, Southern Railway, Palakkad Division, Palakkad – 678 002.
- 7 Vysakh S.,
   Aged 28 years, S/o. Sasi Kumar V.,
   PRO ASM, Southern Railway, Trivandrum Division,
   Permanent residence at Thekkebhagathu Veedu,
   Venganoor Street, Pallichal P.O.,
   Thiruvananthapuram District, Pin 695 020.
- 8 S. Sreevishakh,
  Aged 27 years, S/o. K.Sreekumaran Nair,
  PRO ASM, Southern Railway, Trivandrum Division,
  Permanent residence at Haribhavan,
  Kachani, Karakulam P.O.,
  Thiruvananthapuram District, Pin 695 564.

# 9 Tony C. Benny, Aged 25 years, S/o. Benny Francis, PRO ASM, Southern Railway, Trivandrum Division, Permanent residence at Chalil House, Minipady, Chelad P.O., Kothamangalam, Ernakulam District.

#### 10 Abhiram R.S.,

Aged 24 years, S/o. Sivasankara Pillai K., PRO ASM, Southern Railway, Trivandrum Division, Permanent residence at Kalloor Veedu, Kudavattoor P.O., Odanavattom, Kollam District, Pin – 691 512.

## 11 Achu Jayan,

Aged 28 years, S/o. P. Jayakumar, PRO ASM, Southern Railway, Trivandrum Division, Permanent residence at 'REVATHY', TC-8/1930(1), Elippode, Thirumala P.O., Thiruvananthapuram District, Pin – 695 006.

#### 12 Sudheesh M.S.,

Aged 25 years, S/o. Sundaran M.V., PRO ASM, Southern Railway, Trivandrum Division, Permanent residence at Meyathuparambil, Nadakkavu P.O., Udayamperoor, Ernakulam District, Pin – 682 307.

#### Revathy S.R.,

Aged 25 years, S/o. Reghu G., PRO ASM, Southern Railway, Trivandrum Division, Permanent residence at R.S. Bhavan, T.C-32/37(1), Madhavapuram, Titanium P.O., Thiruvananthapuram District, Pin – 695 021.

#### 14 Jai Shanker S.,

Aged 24 years, S/o. R. Santhosh Kumar, PRO ASM, Southern Railway, Trivandrum Division, Permanent residence at RVCARA-123, Near District Jail, Thevally P.O., Kollam District, Pin – 691 009.

#### 15 Rahul Krishnan,

Aged 28 years, S/o. Krishnan T.S., PRO Station Master, Southern Railway, Trivandrum Division, Permanent residence at Thiyyadi House, Kolazhy P.O., Thrissur District, Pin – 680 010.

#### 16 Renjith M.R.,

Aged 33 years, S/o. Muralidharan Nair,

PRO Station Master, Southern Railway, Trivandrum Division, Permanent residence at Murali Krishna House, Vadackal P.O., Alappuzha District, Pin – 688 003.

#### 17 Dhaneesh A.D.,

Aged 23 years, S/o. Dharmajan A.V., PRO Station Master, Southern Railway, Trivandrum Division, Permanent residence at Arukandathil House, Vakayil Road, Chiyyaram P.O., Thrissur District, Pin – 680 026.

#### 18 Simiyon K.,

Aged 29 years, S/o. M. Kamalan, PRO Station Master, Southern Railway, Trivandrum Division, Permanent residence at Kallarakkade House, Kulappuram P.O., Kanyakumari District.

## 19 Vidya Sudhir,

Aged 43 years, W/o. K. Sudhir, PRO Station Master, Southern Railway, Trivandrum Division, Permanent residence at Karuthethil House, Arimpur P.O., Thrissur District, Pin – 680 620.

## 20 Dhanish Sebastian,

Aged 25 years, S/o. Sebastian P.J.,
PRO Station Master, Southern Railway, Trivandrum Division,
Permanent residence at Parankimalil House,
Nellimattom P.O., Kothamangalam,
Ernakulam District, Pin – 686 693.

Respondents

## (By Advocate – Mr. Sunil Jacob Jose (R1 to R6)) Mrs. Shameena Salahudheen (R7 to R20))

This Original Application having been heard on 14.06.2018, the Tribunal on the same day delivered the following:

#### ORDER (Oral)

#### Per: E.K. Bharat Bhushan, Administrative Member

1. Heard Shri. T.C. Govindaswamy, learned counsel for the applicants, Shri. Sunil Jacob Jose, Standing Counsel for the Railways and Smt. Shameena Salahudheen on behalf of respondent Nos. 7 to 20.

- 2. Shri. Sunil Jaocb Jose, Standing Counsel for the Railways submitted that in compliance with the directions of this Tribunal, all applicants who had sought inter-divisional transfer from Palakkad Division to Trivandrum Division have since been permitted to join in Trivandrum Division and all RRB fresh recruits, who are arrayed as respondent Nos. 7 to 20 have also joined in Trivandrum Division.
- 3. It is seen nothing remains further to be adjudicated in this OA. Hence, the OA is disposed of with a further direction that the applicants, who have come on inter divisional transfer from Palakkad Division, will be ranked above the fresh recruits, who had come through the RRB. MA Nos. 626/2018, 497/2018, 350/2018 and 511/2018 are disposed of. No costs.

#### (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

(U.SARATHCHANDRAN) JUDICIAL MEMBER

Yd

#### **List of Annexures of the Applicants**

**Annexure A-1** - A true copy of letter bearing No. V/P.676/II/IDT/IRT/SMs/Vol.16 dated 10.10.2017, issued by the 5<sup>th</sup> respondent.

**Annexure A-2 Series-** A true copy of representations submitted by the applicants to the various authorities.

**Annexure A-3** - A true copy of letter issued from the office of the 2<sup>nd</sup> respondent Chief Personnel Officer, under No. P(S)268/II/ASM/Vol.IX dated 11.12.2017.

**Annexure A-4** - A true copy of the note bearing No. V/T.20/SMs dated 08.05.2018 issued by the 5<sup>th</sup> Respondent.

#### **List of Annexures of the Respondents**

Nil. \*\*\*\*\*\*\*